

National Company Law Tribunal  
Allahabad Bench

ITEM NO: 13

CP No. (IB)33/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 12.03.2020

NAME OF THE COMPANY: Storm Export Pvt Ltd V/s RS Infrawell India Pvt Ltd & anr

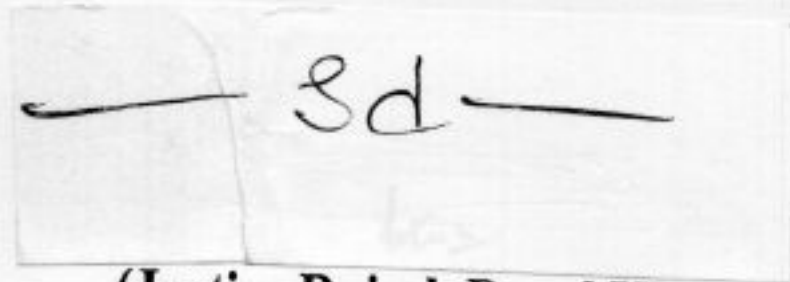
SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

None present for the parties.

Accordingly, put up on 08.04.2020.

Dated: 12.03.2020



(Justice Rajesh Dayal Khare)  
MEMBER (J)